Government of Jammu and Kashmir **Home Department**

Civil Secretariat, J&K.

Notification

Jammu, the 17th of February, 2025

S.O 40 .In exercise of powers conferred under the sub-section (2) of section 330 of the Bharatiya Nagarik Suraksha Sanhita, 2023 read with S.O No. 2506 (E) dated 28.06.2024 of the Ministry of Home Affairs, Government of India, the Government of Jammu and Kashmir hereby declares that the list of documents as mentioned in the sub section (1) of section 330 of the Act ibid. shall be prepared in the manner and format as under:

"FORM OF LIST OF DOCUMENTS"

In the court of FIR No Station	District	Case			
	of 20	under section(Accused).	Police		
List of documents pro	oduced on behalf of	on			
		1 the document			

Sr. Description Date	f Action	taken on t	the documer	nt	
No of the the	0	danittad	by defence/Pro	the secution	If Disputed, whether intended to be proved under normal procedure of Examination/C ross examination of witnesses.
By orde	r of the Governm	nent of Ja			Sd/-
(Chandraker Bharti)					

Sd/-(Chandraker Bharti) IAS Principal Secretary to the Government

No. HOME-OWP/468/2024-10-HOME/ 7492100

Dated:17.02.2025

Copy to:

Learned Advocate General, J&K.

2. All Financial Commissioners (Additional Chief Secretaries).

3. Director General of Police, J&K.

- 4. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
- 5. Commissioner/Secretary to Government, General Administration Department. Justice and
- 6. Secretary to Government, Department of Law, Parliamentary Affairs.
- 7. Director, Archives, Archeology and Museums, J&K.
- 8. Director, Information & Public Relations, J&K.

9. Private Secretary to Chief Secretary, J&K.

- 10. Private Secretary to Principal Secretary to Government, Home Department.
- 11. I/C Website, Home Department.

Copy also to the Joint Secretary (JKL), Ministry of Home Affairs, Government of India.

(Monish Kumar)JKAS

Under Secretary to the Government